

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 95 OF 2017
AND
APPEAL NO. 105 OF 2017

Dated: 31st October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 95 OF 2017

In the matter of:

Green Energy Association

Vs.

Central Electricity Regulatory Commission

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : Mr. Parimay Deepshah
Mr. Saransh Shah

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyansu Rai for CERC

APPEAL NO. 105 OF 2017

In the matter of:

Indian Wind Power Association (NRC)

Vs.

Central Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyansu Rai for CERC

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **23.01.2018.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**